

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**8. IA 3319/2023 IA 3447/2023 IA 3861/2023 IA 3457/2023
IA 5824/2023 IA 1166/2024 IA 4189/2023 IA 4194/2023
IA 5210/2023 In C.P. (IB)/527(MB)2022**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2024**

**NAME OF THE PARTIES: IA 3319/2023 Vijaykumar V Iyer Vs.
Kishore Biyani
IA 3447/2023 Centbank Financial
Services Limited Vs. Vijaykumar V.
Iyer
IA 3861/2023 Future Market
IA 5824/2023 Vijaykumar V. Iyer
Vs. Kishore Biyani
IA 1166/2024 Janpriya Builders
Vs. Vijaykumar V Iyer
IA 4189/2023 Arun Khatana Vs.
Vijaykumar V. Iyer
IA 4194/2023 Bengal Shrachi
Housing Development Limited Vs.
Vijay Kumar V. Iyer
IA 5210/2023 Ravi Kumar Vs.
Vijaykumar V. Iyer
IN THE MATTER OF
Bank of India
V/s
Future Retail Limited**

**Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016
& Rule 11 of NCLT, 2016**

ORDER

IA No. 3319/2023:- Adv. Rishabh Jaisani appeared for the Resolution Professional/Applicant. Adv. Deudutta Uchil appeared for the Respondent No. 1 and 2. Adv. Jash Dalia appeared for the Respondent No. 3,6 and 7. Adv. Akash Rebello appeared for the Respondent No. 8.

It is informed by the Ld. Counsels for the parties that pleadings are complete.

List the matter on **19.06.2024** for final hearing.

IA No. 3447/2023:- Adv. Shwetaank Nigam appeared for the Applicant. Adv. Rishabh Jaisani appeared for the Resolution Professional/Respondent. Pleadings are complete. List the matter on **20.06.2024** for final hearing.

IA No. 3861/2023:- Adv. Shyam Kapadia a/w Ankit Yadav appeared for the Applicant. Adv. Rishabh Jaisani appeared for the Resolution Professional/Respondent. Pleadings are complete. List the matter on **20.06.2024** for final hearing.

IA No. 3457/2023:- Adv. Rishabh Jaisani appeared for the Resolution Professional/Applicant. Adv. Ankit Lohia appeared for Respondent No. 1. Adv. Ankita Yadav appeared for Respondent No. 2 and 3. Adv. Jash Dalia appeared for Respondent No. 3,8 and 7. Adv. Akash Rebello appeared for the Respondent No. 9. Pleadings are complete. List the matter on **19.06.2024** for final hearing.

IA No. 5824/2023:- Adv. Rishabh Jaisani appeared for the Resolution Professional/Applicant. Adv. Deudutta Uchil appeared for Respondent No. 1 and 2. Adv. Jash Dalia appeared for the Respondent No. 3,4,5,6,7 and 9. Adv. Akash Rebello appeared for Respondent No. 8. Adv. Viraj Parikh appeared for Respondent No. 10. Ld. Counsel appearing for the Respondent No. 8 and 10 submit that they have filed reply. One last and final opportunity is granted to Respondent No. 1 to 7 and 9 to file reply within a period of two weeks, failing which, right to file reply shall be forfeited. List the matter on **21.06.2024**.

IA No. 1166/2024:- Adv. B Gopalkrishnan appeared for the Applicant. Adv. Rishabh Jaisani appeared for the Resolution Professional/Respondent. Counsel for the Resolution Professional seeks time to file reply. Time granted. Let the reply be filed within a period of two weeks. List the matter on **21.06.2024**.

IA No. 4189/2023 and IA No. 5210/2023:- Adv. Prathamesh M. Nirkhe a/w Adv. Ashwini Chindarkar i/b Adv. Amit Tungare appeared for the Applicant. Adv. Rishabh Jaisani appeared for the Resolution Professional/Respondent. Counsel appearing for the Applicant seeks time to file rejoinder. Time granted. Let the rejoinder be filed within a period of two weeks. List the matter on **20.06.2024**.

IA No. 4194/2023:- None appeared for the Applicant. Adv. Rishabh Jaisani appeared for the Resolution Professional/Respondent. One last and final opportunity is granted to Applicant to file rejoinder within a period of two weeks. List the matter on **20.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
19.04.2024
Sushil

Sd/-
LAKSHMI GURUNG
Member (Judicial)